

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 24 , 2004

No. 180 /DR(S)/2004

Sri **Krishna Pal Singh**, Special Judge, Anti Corruption (Vigilance Bureau- UPSEB), Lucknow is appointed as Officer on Special Duty, High Court of Judicature at Allahabad in terms of G.O.No. 1361/VII-Nyay-1-94-82/94 dated 4.6.94 read with G.O.No. 2439/ VII-Nyay-1-94-82/94 dated 12.10.94.

BY ORDER OF THE COURT.

**Sd/-
O.N.KHANDELWAL
REGISTRAR GENERAL**

No. 133 /DR(S)/2004 Dated: Allahabad : May 24 , 2004

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyaya Vibhag, U.P.Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan, Annexe, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Joint Director (Treasuries), Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Lucknow. (Information available on E-mail).

Above mentioned officer shall hand over charge of his present post and take over charge of his new postings immediately.

The certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court Allahabad forthwith.

7. Sri Krishna Pal Singh, Special Judge, Anticorruption (Vigilance Bureau-UPSEB), Lucknow

You shall hand over charge of your present post and shall proceed to take over charge of your new postings immediately.

The certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court Allahabad forthwith.

8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The publication Secretary, U.P., Judicial Services Association office, A-1, River Bank, Judges Colony, Lucknow.
10. The Joint Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar(Accounts), High Court, Allahabad.

12. The Officer On Special Duty (Computer), High Court, Allahabad.
13. The Joint Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
15. The Director, Printing and Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad and Lucknow Bench, Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(A.K.VARMA)
DEPUTY REGISTRAR**